

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
CA(CAA)-110/ND/2020

IN THE MATTER OF:

M/s. Keshav IT Services Pvt. Ltd.

...APPLICANT

Section

Under Section 230-232

**Order delivered on 02.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Amit Goel, Advocate

For the RD/OL

:

For the Income Tax Department

:

ORDER

Heard the submissions made by the counsel for the applicant. Order in this matter is reserved.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**

(Anjula)